

MOST IMMEDIATE
REMINDER-II

No. P. 15025/187/2010-PFA /FSSAI
Food Safety and Standards Authority of India
Ministry of Health and Family Welfare

1st Floor, East Tower, NBCC Place,
Bhishm Pitamah Marg, Pragati Vihar,
New Delhi – 110 003

Dated: 10th June, 2011

To,

1. All States/U.Ts. Food (Health) Authorities/ Food Safety Commissioners
2. All Port/Airport Health Officers/Authorised Officers
3. All Customs Collectors

Sub: Antibiotics in honey – reg.

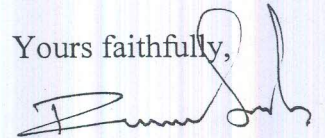
Madam/Sir,

Your kind attention is invited to this Authority's letter of even no. dated 24.09.2010 (Copy enclosed) and its subsequent reminder dated 06.12.2010 on the subject cited above, wherein you were requested to keep a strict vigil on the quality of honey and analyse all consignments imported into the country or being sold in your state as per quality parameters prescribed under PFA Rules, 1955 as well as for presence of antibiotics before the same is released for human consumption. In case of violation take necessary action under PFA Act, 1954. Action taken report is still awaited.

It is once again requested that action taken in the matter may please be sent to this Authority giving no. samples of honey analysed, found adulterated due to antibiotics/contaminants etc.

This may please be treated as urgent and required information be sent within fortnight from the date of issue of this letter.

Yours faithfully,



(Dr. Dhir Singh)
Assistant Director General (PFA)
E-mail: adgpfa@nic.in
Ph. No. 011 - 23237418

